

Name of the corporate debtor: SYNERGY KITCHENS & HOSPITALITY PVT LTD; Date of commencement of CIRP: 25/11/2021; List of creditors as on: 10/02/2022

List of operational creditors (Government dues)

(Amount in Rs.)

| Sl. No | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Amount of any Remarks, if any |
|--------|---|---|---------------------------|---------------------|---------------------------|---|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-------------------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employee Provident Fund Organisation | Statutory body under Ministry of Labour and Employment, Government of India | 18-01-22 | 493,818.00 | 493,818.00 | AMOUNTS PAYABLE UNDER SECTIONS 70 AND 14B OF EPP AND MP Act, 1952 | NO | NA | 0 | 0 | 0 | 0 | - |
| 2 | Commissioner of Commercial Taxes, West Bengal | Commercial Taxes Department, West Bengal | 24-01-22 | 1,566,077.00 | 1,566,077.00 | Demand raised in assessment cases. | NO | NA | 0 | 0 | 0 | 0 | - |
| | TOTAL | | | 2,059,895.00 | 2,059,895.00 | | | | | | | | |

Madhudan Kumar Poddar
10/02/2022

